

The Deputy Minister of Planning (Shri S. N. Mishra): Yes, there are principles. Probably, the hon. Member is referring to the Central assistance. In this connection I can mention particularly three points: one is the nature of the schemes put forward; secondly, the capacity of the States to rise resources, and thirdly the capacity of the States to incur expenditure.

Budget Provisions for 1958-59

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 Shrimati Tarkeshwari Sinha:
 Shri D. C. Sharma:
 Shri Panigrahi:
 Shri Damani:
 Shri Mohamed Imam:
 Shri B. S. Murthy:
 Shri S. M. Banerjee:
 Shri Ajit Singh Sarhadi:
 Shri Punnoose:
 Shri Vasudevan Nair:
 Shri N. R. Munisamy:
 Shri Siddananjappa:
 Shri Ram Krishan:
 Sardar Iqbal Singh:
 Shri Shobha Ram:
 Shri Raghunath Singh:
 Shri Kalika Singh:
 Shri Vajpayee:
 Shri Hem Raj:
 Shri Daljit Singh:
 Shri Harish Chandra
 Mathur:
 Shri Sanganna:

Will the Minister of Planning be pleased to state whether Planning Commission has discussed with all the States the plan provisions and programme for 1958-59 and, if so, lay a statement showing:

(a) the total amount provided for each State and how it compares with the expenditure for previous two years;

(b) whether there has been any reduction in the outlay originally proposed by the States;

(c) if so, the amount reduced from the outlay of each State; and

(d) the principles governing the reduction?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) to (c). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 18]

(d) Another statement is laid on the Table of the House. [See Appendix IV, annexure No. 18]

Shrimati Tarkeshwari Sinha: From the statement it appears that some of the States which raised their resources below expectation have been given more allotment by the Planning Commission while, on the other hand, some of the States, which raised more resources, have been given less allotment by the Planning Commission. May I know what the underlying reason or idea behind it is?

The Deputy Minister of Planning (Shri S. N. Mishra): I do not think this is a fair presumption to make. If the hon. Member has got any particular State in mind, we would invite a question.

Shrimati Tarkeshwari Sinha: From the statement it appears that Bihar, Bombay and U.P., which have raised proportionately bigger amounts have got large cuts from the Planning Commission. May I know the reason for that?

Shri S. N. Mishra: In respect of the States mentioned, I do not think there has been such a large cut. If you compare it with the original Plan outlays that were submitted by the State Governments, of course, the cut would appear to be somewhat larger. It is not on that basis however that the Planning Commission, in consultation with the States, determine the figures. There are other considerations.

Shri Panigrahi: May I know whether the targets agreed to by the Planning Commission for different States include the targets assigned for each State to be raised from their internal resources?

The Minister of Labour and Employment and Planning (Shri Nanda): This is the aggregate figure—the amount which they raise plus the Central assistance.

श्री रघुनाथ सिंह : उत्तर प्रदेश के प्लान में जो ११ करोड़ २४ लाख रुपये की कमी की गई है, उसके कौन से विशेष कारण हैं, क्या में जान सकता हूँ ?

श्री क्या० नं० मिश्र : यह जो एक धारणा है कि प्लानिंग कमिशन न यूनिवर्सिटी यानी अपनी तरफ से ही यह कटौती कर दी है, ऐसी बात नहीं होती है। राज्य सरकार और कमिशन दोनों के परामर्श से ही यह कटौती की जाती है। इसके लिये एक और भी आधार होता है। जैसा कि मैंने कहा है, हो सकता है कि उत्तर प्रदेश राज्य सरकार न उतन साधन जुटाने की बात न बतलाई हो, जितन कि उसको जुटाने चाहिये थे अगर उसे इससे बड़ी योजना बनानी थी।

श्री रघुनाथ सिंह : आपने साधारण बात बतला दी है। मैं खास तौर पर उत्तर प्रदेश के बारे में पूछना चाहता हूँ कि क्या कारण है कि इतनी कमी की गई है ?

श्री क्या० नं० मिश्र : भ्रान्तरिक साधन की कमी ही उसका मुख्य कारण होगा। यदि माननीय सदस्य सारे कारण जानना चाहते हैं, तो उनको भ्रम से सवाल देना होगा।

श्री रावलाल व्यास : मध्य प्रदेश के प्लान में जो कटौती की गई है, उसका असर खास तौर से ट्राइबल वलफेयर डिपार्टमेंट पर पड़ा है : इसके साथ ही साथ स्टेट गवर्नमेंट ने ३६ या ३८ करोड़ रुपये उसके लिये प्रस्तावित किया था। इसके अलावा चम्बल और कोरबा के लिए भी इलेक्ट्रिक पावर हाउस बनाने के लिये भ्रम से रकम मांगी थी। कोरबा से केवल मिलाई प्लांट को ही विजकी मिलेगी और इतना होने पर भी उसकी राशि में कमी कर दी गई है। मैं जानना

चाहता हूँ कि क्या इस पर पुनर्विचार किया जाएगा ?

श्री क्या० नं० मिश्र : आप इस बात को महसूस करेंगे कि इतनी माइनर डिटेल्स में जाना, इतने छोटे-छोटे विवरणों में जाना, इस समय मुश्किल होगा और अगर माननीय सदस्य इसके बारे में जानकारी चाहते हैं, तो भ्रम से सूचना दें।

Shri B. S. Murthy: This is the third year of the Second Plan, and we find from the statement that there is a reduction of Rs. 116.07 crores in the provisions agreed to by the Planning Commission. So, may I know whether the production will not undergo diminution as far as targets are concerned? If so, what steps are taken to see that the reduction will not result in actuals falling short of targets?

Shri Nanda: In the choice of schemes, in accepting or rejecting certain proposals from the States, the consideration in the forefront is that schemes which are expected to yield production should be preferred. That is, more-productive schemes have greater chances of acceptance, and they are accepted.

Mr. Speaker: I will not allow any more supplementaries. If I allow supplementaries to each member, there will be 500 supplementaries.

Supply of Iron Ore to Japan

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Shri Heda:
Shri Jagannatha Rao:
Shri Bishwanath Roy:
Shri Vajpayee:
Shri Raghunath Singh:
 *662. **Shri Assar:**
Shri Ram Krishan:
Shri Surendranath Dwivedy.
Shri T. Subramanyam:
Shrimati Tarkeshwari Sinha:
Shri P. K. Deo:

Will the Minister of Commerce and Industry be pleased to refer to the reply given to Starred Question